

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 421/2019 in
O.A. No. 2171/2019**

New Delhi, this the 1st day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Smt. Sonia Mehta,
Aged 58 years,
W/o Shri A.K. Mehta,
Working as Chief Architect in CPWD,
Posted in New Delhi
R/o E-8/2, M.S. Flats, Sector-13,
R.K. Puram, New Delhi.

.. Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri Parbhakar Singh,
Director General,
Central Public Works Department,
Nirman Bhawan, New Delhi.

2. Shri Ashok Kumar Sharma,
Chief Architect,
C.P.W.D. Office, Lucknow,
Through the Under Secretary to the Govt. of India,
Ministry of Housing and Urban Affairs,
Works Division, Nirman Bhawan,
New Delhi.

.. Respondents

(By Advocate : Shri Hanu Bhaskar)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

In view of the order passed in the O.A. No.2171/2019 today, CP No. 421/2019 is closed. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

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